

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA
UNSTARRED QUESTION NO. 1287
TO BE ANSWERED ON 11.02.2019
PMKVY

1287. DR. KULAMANI SAMAL:

Will the MINISTER of SKILL DEVELOPMENT and ENTREPRENEURSHIP be pleased to state:

- (a) whether the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) has been started by the Government and physical and financial targets *vis-à-vis* achievements of the said schemes have not been satisfactory for many States including Odisha especially for Jagatsingpur district and if so, the details thereof, Year-wise and State-wise, in each year since 2014-15;
- (b) if so, the steps taken/being taken by the Government to significantly increase the physical and financial achievement of the said Scheme in Odisha and especially in the Jagatsingpur district; and
- (c) the details of the steps that have been taken by the Government to significantly improve the existing monitoring mechanism at the central level and increase the absorption capacity of Odisha under the said scheme?

ANSWER

MINISTER IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI DHARMENDRA PRADHAN)

(a) and (b) Under Skill India Mission, Ministry of Skill Development and Entrepreneurship is implementing a flagship scheme known as Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 2016-20 with an objective to provide skilling to one crore people under Short Term Training (STT), Recognition of Prior Learning (RPL) and Special Project (SP) across the country including State of Odisha for four years i.e. 2016-2020 with an outlay of 12,000 crore. PMKVY 2016-20 has two components known as Centrally Sponsored Centrally Managed (CSCM) being implemented by National Skill Development Corporation (NSDC) and Centrally Sponsored State Managed (CSSM) being implemented by State Skill Development Missions of the States/ UTs popularly known as State- Engagement Component of PMKVY (2016-20).

Under PMKVY 2016-20, the skill development training is running with accelerated pace. Under PMKVY 2016-20, as on 24.01.2019, 37.32 lakh (appx.) candidates have been trained under STT (25.25 lakh), RPL (11.27 lakh) and Special Project (0.8 lakh) in the country. The State-wise including State of Odisha number of candidates enrolled, trained, assessed, certified and placed under PMKVY 2016-20, as on 24.01.2019, is given at **Annexure I**.

Further, under CSCM component of PMKVY 2016-20, there is no provision for State-wise allocation of funds. Under this component, funds are being released to NSDC which are subsequently released by NSDC on reimbursement basis at various stages of training (commencement of the training after validation, successful certification and placement) to the empanelled training providers and centres. As on 24.01.2019, an amount of Rs. 550 Cr., Rs. 1132.48 Cr. and Rs. 1455.16 Cr. has been disbursed to NSDC during FY 2016-17, FY 2017-18 and FY 2018-19, respectively.

However, under CSSM component of PMKVY 2016-20, 25% of the funds and corresponding physical targets of PMKVY 2016-20 has been allocated to the States for the implementation of scheme through State Skill Development Missions. Under this component, after evaluation of proposal received from of 36 States/UTs including State of Odisha, Ministry has given in-principle approval of a total target of 20.18 lakh candidates and corresponding financial allocation of Rs. 3,050 Cr. for FY 2016-20. Out of which, as on 24.01.2019, funds amounting to Rs. 759.93 Cr. has been already disbursed to State Governments / SSDMs. The State-wise details of in-principle approved physical, and financial allocation and funds disbursed under CSSM component of PMKVY 2016-20 are given at **Annexure-II**.

(c) The guidelines for PMKVY 2016-20 have various provisions relating to continuous as well as performance monitoring of training centres. Under strong monitoring framework of PMKVY 2016-20, various interventions have been made like SMART for accreditation, affiliation and continuous monitoring of training centres, SDMS for capturing life cycle training process of candidates, Direct Benefit Transfer, Aadhaar linkage of trainers and trainees, Aadhaar enabled biometric attendance of candidates and trainers, self-audit reporting, call validations, surprise visits, digilocker for issuance and verification of documents and certificate, Power-BI tool to maintain transparency and continuous public awareness and Kaushal mart for online access to sample content etc. Apart from these, various Committees monitor the scheme like Steering Committee, Executive Committee, PMKVY Monitoring Committee, Accreditation Committee, Screening Committee, Project Approval Committee and periodic review of Ministry and Cabinet Secretariat.

Additionally, PMKVY Monitoring Committee review and formulate framework on the critical cases related to monitoring issues of the stakeholders. Also, the Committee has formulated penalty grid (approved by Steering Committee for PMKVY) for taking action against erring / non compliant training centres / stakeholders. Based on the penalty grid, National Skill Development Corporation (NSDC), an implementing agency of PMKVY under MSDE, has suspended training centers for noncompliance of PMKVY 2016-20 guidelines on multiple parameters and periodically publishes the list on PMKVY official website.

Annexure I

The State-wise number of candidates enrolled, trained, assessed, certified and placed under PMKVY 2016-20, as on 24.01.2019, is given below:

SN	State/UTs	Enrolled	Trained	Assessed	Certified	Placed*
1.	Andaman & Nicobar Is.	124	0	0	0	0
2.	Andhra Pradesh	121828	111845	100839	91197	45289
3.	Arunachal Pradesh	5801	4244	3860	3776	276
4.	Assam	82807	71537	61340	54479	15048
5.	Bihar	184948	171369	154781	135639	43531
6.	Chandigarh	6712	5888	5213	4631	1895
7.	Chhattisgarh	64094	54236	46893	39714	12739
8.	Dadra & Nagar Haveli	1777	1717	1488	1255	352
9.	Daman and Diu	1793	1436	1279	940	268
10.	Delhi	164422	158669	137042	124390	48596
11.	Goa	1580	1545	978	849	630
12.	Gujarat	97479	88637	66171	56305	18009
13.	Haryana	295870	276164	244508	224491	101628
14.	Himachal Pradesh	45345	40660	33130	29666	10380
15.	Jammu and Kashmir	71974	66805	61806	54886	28794
16.	Jharkhand	64517	59678	52821	47427	11871
17.	Karnataka	158340	144815	126233	110180	20065
18.	Kerala	110568	107572	87300	79355	9791
19.	Lakshadweep	0	0	0	0	0
20.	Madhya Pradesh	339756	322999	285829	253923	104687
21.	Maharashtra	212748	180412	139121	116983	25271
22.	Manipur	17948	16271	15287	14766	1080
23.	Meghalaya	10801	9520	9441	8529	1920
24.	Mizoram	3083	2421	1520	698	55
25.	Nagaland	3413	2794	2385	1890	1060
26.	Odisha	128808	116269	97666	85241	31481
27.	Puducherry	9802	9284	8263	7654	1971
28.	Punjab	169221	158429	145138	133075	57674
29.	Rajasthan	331026	316068	269590	241921	98830
30.	Sikkim	2408	1974	1768	1658	79
31.	Tamil Nadu	272577	261699	229421	204951	75620
32.	Telangana	139105	132385	119781	108874	58086
33.	Tripura	19501	18024	16280	14526	4006
34.	Uttar Pradesh	668301	594076	510830	450975	165105
35.	Uttarakhand	71502	65977	55508	49610	18076
36.	West Bengal	174729	156758	138157	122452	50257
	Grand Total	4054708	3732177	3231667	2876906	1064420

[* Placement figures are against the candidates certified under Short Term Training and Special Projects of PMKVY 90 days prior i.e. 19.39 lakh]

Annexure II

The State-wise details of in-principle approved physical and financial allocation and funds disbursed, as on 24.01.2019, under CSSM component of PMKVY 2016-20 are given below:

S. No.	State Name	Physical Targets Approval (2016-20)	Funds Approved (2016-20)	Funds Released by MSDE
1.	A & N Islands	4,108	6,32,51,698	2,10,78,767
2.	Andhra Pradesh	64,608	94,74,11,712	28,84,26,464
3.	Arunachal Pradesh	29,510	43,27,34,640	7,21,32,216
4.	Assam	47,258	72,76,40,878	36,95,32,800
5.	Bihar	89,664	1,38,05,74,540	36,81,62,449
6.	Chandigarh	10,288	15,84,06,394	6,15,88,800
7.	Chhattisgarh	48,532	71,16,73,248	13,19,76,000
8.	Dadra & Nagar Haveli	4,000	6,15,88,800	1,10,85,984
9.	Daman & Diu	4,000	6,15,88,800	3,00,24,540
10.	Delhi	81,000	1,24,71,73,200	15,39,72,000
11.	Goa	46,951	72,29,13,937	10,70,25,937
12.	Gujarat	77,824	1,19,82,71,693	35,94,93,826
13.	Haryana	56,036	86,27,97,499	21,56,99,375
14.	Himachal Pradesh	49,499	76,21,46,003	21,55,60,800
15.	Jammu & Kashmir	47,302	72,83,18,354	22,94,18,280
16.	Jharkhand	57,668	88,79,25,730	29,59,64,978
17.	Karnataka	94,164	1,38,08,20,896	21,43,95,135
18.	Kerala	71,450	1,10,01,29,940	22,00,25,988
19.	Lakshwadeep	2,400	3,69,53,280	1,23,17,760
20.	Madhya Pradesh	84,058	1,23,26,26,512	21,46,66,296
21.	Maharashtra	1,67,127	2,57,32,87,845	85,77,62,615
22.	Manipur	32,472	49,99,77,879	24,99,88,939
23.	Meghalaya	33,642	51,79,92,602	12,77,96,760
24.	Mizoram	36,671	56,46,30,721	10,88,73,601
25.	Nagaland	33,021	50,84,30,941	16,94,76,980
26.	Odisha	58,046	89,37,45,871	27,71,49,600
27.	Puducherry	10,619	15,57,17,016	2,59,55,280
28.	Punjab	55,028	80,69,30,592	26,39,52,000
29.	Rajasthan	64,526	94,62,15,130	14,19,35,789
30.	Sikkim	4,900	7,54,46,280	2,00,16,360
31.	Tamil Nadu	1,40,880	2,06,58,64,320	34,43,10,720
32.	Telangana	59,611	91,78,42,489	22,94,64,472
33.	Tripura	36,875	54,07,35,000	8,37,68,100
34.	Uttar Pradesh	1,42,552	2,09,04,00,000	52,26,00,000
35.	Uttarakhand	48,236	74,26,99,339	20,32,43,040
36.	West Bengal	1,23,550	1,90,23,24,060	38,04,64,812
	Grand Total	20,18,076	30,50,71,87,839	7,59,93,07,463
